Subject:- Weekly Report in respect of important developments in CBEC for the week –03.10.17 to 06.10.17

Based on the inputs received from various sections, following is the compilation of the important developments for the week –03.10.17 to 06.10.17.

1. Administrative Changes:-

   • Order regarding posting of Shri Ganesh Dutt Lohani, ADG, DGARM as OSD(TRU-I) in CBEC has been issued vide Office Order No. 173/2017 dated 02.10.2017.
   • Order regarding promotion of S/Shri (i) Ramesh B. Vajge, (ii) Ranjit Kumar Sinha and (iii) Dayanidhi Sahu, Superintendents of Customs (Prev.) to the grade of Assistant Commissioner, Customs, GST and Central Excise on purely ad-hoc basis, notionally w.e.f. 22.10.2014 has been issued vide Office Order No. 174/2017 dated 03.10.2017.
   • Order regarding promotion of Shri B.S. Chauhan to the grade of Deputy Commissioner of Customs, GST and Central Excise on ad-hoc basis, notionally w.e.f. 19.11.2010 has been issued vide Office Order No. 175/2017 dated 03.10.2017.
   • Order regarding promotion of Shri Om Prakash Gupta to the grade of Assistant Commissioner of Customs, GST and Central Excise on ad-hoc basis, notionally w.e.f. 23.02.2017 has been issued vide Office Order No. 176/2017 dated 03.10.2017.
   • Order regarding assigning the additional charge of the post of Commissioner (Appeals-I & II) of Customs, Chennai to Shri Rajesh Sodhi, Commissioner (Appeals-II) of GST & Central Excise, Chennai has been issued vide Office Order No. 177/2017 dated 03.10.2017.
   • Order regarding Proforma promotion of 02 Officers to the grade of Pr. Commissioner w.e.f. 20.07.2017 has been issued vide Office Order No. 178/2017 dated 06.10.2017.

2. Legislative Changes:-

   • Notification No. 46/2017-Cus(ADD) dated 06.10.2017 Seeks to impose anti-dumping duty on imports of "PNA" originating in or exported from China PR.
   • Notification No. 47/2017-Cus(ADD) dated 06.10.2017 has been issued to continue imposition of anti-dumping duty on imports of "Melamine" originating in or exported from European Union, Iran, Indonesia and Japan.
   • Notification No. 22/2017-CE, dt. 03-10-2017 has been issued to amend Notification No. 11/2017-Central Excise so as to reduce the excise duty rates on Petrol and Diesel (both unbranded and branded).
   • Notification No. 37/2017-Central Tax dated 04.10.2017 regarding notification on extension of facility of LUT to all exporters issued

3. Any Circular/Instruction:-

   • The Legal Cell has issued an Order dated 05.10.2017 regarding a fresh panel of Sr/Jr standing Counsels of CBEC to handle of Indirection Taxes before various High Courts and other fora.
• An Instruction No. 1059/8/2017-CX, dated 03.10.2017 issued regarding writing off of arrears of Central Excise, Service Tax and Customs duty - Constitution of Committees to advise the authority for writing off of arrears.

• Circular No. 08/2017 dated 04.10.2017 regarding clarification on issues related to furnishing of Bond/LUT for exports.

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Admin)
3. Member (GST)
4. Member (Budget)
5. Member (IT)
6. Member (CX, ST & Legal)
7. Member (Customs)

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